

**Malpractices by L.P.G. Dealers  
in Delhi**

4658. SHRI RAM PUJAN PATEL :  
Will the Minister of PETROLEUM AND  
NATURAL GAS be pleased to state :

(a) the number of complaints received by Indian oil Corporation, Bharat Petroleum Corporation and Hindustan Petroleum Corporation about various malpractices being perpetrated by L.P.G. dealers in Delhi e.g. compelling customers for purchase of L.P.G. stove before providing new connection, late delivery of refills, excess amount charged for refills, less weight and without proper seal etc. ;

(b) the particulars of LPG dealers/agents involved and action taken against them ;

(c) whether Government propose to

consider blacklisting of such agencies and in case of continues complaints, order cancellation of agencies ; and

(d) what other effective steps are contemplated by Government ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) 111 such complaints have been received during 1986.

(b) A statement is given below.

(c) and (d). Any malpractices detected are dealt with in accordance with the LPG Marketing Discipline Guidelines and appropriate action thereunder is taken against erring distributors, ranging from issue of caution/warning letters to termination of distributorship.

**Statement**

Name of the LPG dealers		Action taken
1	2	3
1.	AMar Gas Service	Distributor cautioned
2.	C. Lal & Sons	—do—
3.	Avtar Gas	—do—
4.	P. Lal & Sons	—do—
5.	Jayant	—do—
6.	Sidhartha	—do—
7.	Nandi Gas	Enrolment suspended
8.	Shakti Entp.	Distributor cautioned
9.	B.N. Gupta	—do—
10.	J. J. Gas Service	—do—
11.	Vijay Rattan Entp.	—do—
12.	Dee pee	—do—

1	2	3
13.	Atul Entp.	Distributor cautioned
14.	Chandra Gas	--do--
15.	Vidya Sagar Gas	--do--
16.	Pearl Gas Service	--do--
17.	Kwic Gas Service	--do--
18.	Priya Gas Service	--do--
19.	Shaeed Subhash Gas	--do--
20.	Zaildar Gas Service	New connections were Stopped in Jan. 1986
21.	A.T.C.	Distributor cautioned
22.	Angad Entp.	--do--
23.	Elite	--do--
24.	Litts Refrigeration	Enrolment stopped
25.	P.N.M.	Distributor cautioned
26.	Citizen Gas Service	--do--
27.	Kiran Gas Sr.	--do--
28.	Raminder Gas	Enrolment stopped
29.	Hem Gas	Distributor cautioned
30.	Surjit Fuel Depot	--do--
31.	Sondhi Gas	Connections were suspended
32.	Aar Kay Entp.	Distributor cautioned
33.	Mohansil Gas	--do--
34.	Prabhat Gas	--do--
35.	Sivanikka Gas	--do--
36.	Kay Aar Ent.	Enrolment was suspended
37.	Ruchika Agencies	Distributor Cautioned
38.	Chanakya Sidhartha Gas Co.	--do--

1	2	4
39.	Fairdeals	Warning letter issued.
40.	Surya Gas Agencies	—do—
41.	Surya Gas Agencies	Distributor Cautioned
42.	Mini Gas	Warning letter with Connections stopped for 3 months from march, 1986.

**[Translation]****Employment provided by Khadi and Village Industries Commission**

4660. SHRI HARISH RAWAT :  
Will the Minister of INDUSTRY be pleased to state :

(a) whether there is a big gap in regard to money invested and employment provided by the Khadi and Village Industries Commission in different States during the Sixth Five Year Plan ;

(b) if so, whether the money invested in Uttar Pradesh during the above Plan period is the minimum as compared to other States ; and

(c) if so, the reasons therefor and the steps proposed to be taken by Government to make good this deficiency during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir. The investment made and employment provided by Khadi and Village Industries Commission in different states upto the Sixth Five Year Plan is shown in Statement given below.

(b) No, Sir.

(c) Does not arise.

**Statement**

*Statewise disbursement and Employment upto the end of 1984-85.*

1	2	Total Disbursement for Khadi and V.I		
		Grant (Rs. Crores)	Loan (Lakh person)	Employment provided under Khadi & V.I.
3	4	5		
<b>I. States</b>				
1.	Andhra Pradesh	16.90	34.34	4.32
2.	Assam	2.73	6.58	0.96
3.	Bihar	35.70	50.27	2.82